

**IN THE HIGH COURT OF ORISSA, CUTTACK**

**NOTICE**

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice V. Narasingh at 02.00 P.M., today, the 15<sup>th</sup> May, 2026.

**COURT NO-XXIV (1ST FLOOR)**

**AT 02:00 PM**

**MR. JUSTICE V. NARASINGH**

**FOR ORDERS**

- 1) CRLREV/364/2026  
(i) I.A. No. 542/2026 is at flag "A" for exemption from filing the original certified copy. ii) I.A. No. 543/2026 is at flag "B" for condonation of delay.) Mention P/L

BISWAMITRA SUNA  
Vs

SAILABALA JENA  
J.JENA, K.BAOHEI,  
K.NANDA, A.SWAIN,  
S.GHOSH

STATE OF ODISHA

BY ORDER,

THE HIGH COURT OF ORISSA  
CUTTACK  
15.05.2026

SD/ SHIBASISH GIRI  
DY.REGISTRAR (JUDL.)

**IN THE HIGH COURT OF ORISSA, CUTTACK**

**NOTICE**

As directed, it is hereby informed that the following cases will be taken up after exhaustion of the Supplementary Daily List before the Single Bench of Hon'ble Mr. Justice A.C.Behera today, the 15<sup>th</sup> May, 2026.

**COURT NO - XXI (7TH FLOOR)**

**THE HON'BLE MR. JUSTICE ANANDA CHANDRA BEHERA**

**FOR JUDGEMENT**

- 1) RSA/267/2016

KSHIRODINI@KHIRODINI SUNA  
Vs

M/S.S.K.NAYAK-2  
KINTARA,A.BEHERA,  
R.P.MOHAPATRA,G.C.ROY,A.ROUT  
RAY,S.AUN,S.S.K.NAYAK,M/S  
B.K.ROUTRAY, S.SAHOO,  
K.C.SAHOO, R.K.BHOL, K.C.RATH

2) WP(C)/35951/2025  
DINAMANI SUNA  
MANASA RANJAN PRADHAN  
Vs  
STATE OF ODISHA  
M/S DILIP KU. SAHU, B.C.  
PRADHAN, B. PRADHAN  
AKHAND  
S.K.PAL, B.SWAIN, P.L.ROUT

THE HIGH COURT OF ORISSA:

BY ORDER

CUTTACK  
DTD.15.05.2026

SD/ SHIBASISH GIRI  
DY. REGISTRAR (JUDL.)

**IN THE HIGH COURT OF ORISSA, CUTTACK**

**NOTICE**

As directed, it is hereby informed that the following cases will be taken up before the Division Bench of Hon'ble Mr.Justice Dixit Krishna Shripad and Hon'ble Mr.Justice Chittaranjan Dash in Chambers, today, the 15<sup>th</sup> May, 2026.

**CHAMBERS (1ST FLOOR)**

**THE HON'BLE MR. JUSTICE DIXIT K.S.  
THE HON'BLE MR. JUSTICE CHITTARANJAN DASH**

**FOR ORDERS**

|             |   |   |   |
|-------------|---|---|---|
| 1)          | WA/357/2024<br>(Order dtd.04.05.2026 may kindly be seen. For correction of typographical error in order dtd.04.05.2026. With WPC (OAC) no.4025/14- a disp of case.) Mention | ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH<br>Vs<br>JAYASHREE DEV         | AMITABH MISHRA<br>A.KEJRIWAL,A.PRADHAN,S.D<br>AS<br>M/S.SUBHADUTTA<br>ROUTRAY, S.P.NATH,<br>SHAKTI SEKHAR , JAGDISH<br>BISWAL, A.K.DAS, AGA<br>NIRMAL RANJAN ROUTRAY<br>AMITABH MISHRA<br>A.KEJRIWAL, A.PRADHAN,<br>S.DAS |
| <b>WITH</b> | WA/233/2024<br>(Order dtd.04.05.2026 may kindly be seen. For correction of typographical error in order dtd.04.05.2026 passed in WA-357/2024.)                              | ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH<br>VS<br>SUBHADARSHANI MOHANTY | M/S SUBHADUTTA<br>ROUTRAY, S.SEKHAR,<br>J.BISWAL,<br>A.K.DAS,M/S.NIRMAL<br>RANJAN ROUTRAY,<br>S.PATRA,MISS CHARVI   |
| 2)          | MATA/354/2025   | (Order no.5,  | dtd.07.05.2026 may kindly   |

be seen reg.correction of order i.e.  
next date of hearing as  
20.05.2026.) Mention

**WITH**

MATA/355/2025  
Mention

MOHANISH PRATAP SINGH  
CHAUHAN  
**Vs**  
MITASHA SINGH  
MOHANISH PRATAP SINGH  
CHAUHAN  
**VS**  
MITASHA SINGH

SOUMYA MISHRA  
S.ROUT, R.K.AGRAWAL,  
S.MOHANTY  
OM SWARUP  
SOUMYA MISHRA  
S.ROUT, G.N.PARIDA,  
R.K.AGRAWAL, S.MOHANTY  
OM SWARUP

THE HIGH COURT OF ORISSA:

BY ORDER

CUTTACK  
DTD.15.05.2026

SD/ SHIBASISH GIRI  
DY. REGISTRAR (JUDL.)

**IN THE HIGH COURT OF ORISSA, CUTTACK**

**NOTICE**

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice A.C.Behera today, the 15<sup>th</sup> May, 2026.

**COURT NO - XXI (7TH FLOOR)**

**THE HON'BLE MR. JUSTICE ANANDA CHANDRA BEHERA**

**FOR ORDERS**

1) RSA/66/2017  
(Order no. 5 & 6 dtd.  
14.05.2026 may kindly be  
seen. Kind order reg.  
modification.)MENTION

ANPA MAJHI  
Vs

M/S.MAHESWAR MOHANTY  
K.K.MOHANTA

LAXMAN MAJHI@BESRA

M/S.SAMIR  
KU.MISHRA,J.PRADHAN,S.ROUT,  
P.S.MOHANTY

THE HIGH COURT OF ORISSA:

CUTTACK  
DTD.15.05.2026

BY ORDER

SD/ SHIBASISH GIRI  
DY. REGISTRAR (JUDL.)

**IN THE HIGH COURT OF ORISSA, CUTTACK**

**NOTICE**

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice G.Satapathy at 02.00 P.M. today, the 15<sup>th</sup> May, 2026.

**COURT NO - III (3RD FLOOR )**

AT 02:00 PM

THE HON'BLE MR. JUSTICE GOURISHANKAR SATAPATHY

**FOR ORDERS**

1) BLAPL/13706/2025  
(Order No.03 dated 12.05.2026 may Vs  
kindly be seen. Regarding :  
appropriate orders. A Disp. of  
case.) MENTION.

SUBASH MOHAPATRA

GYANENDRA MALLICK,NITESH  
KUMAR SINGH,SATYA RANJAN  
MULIA GYANENDRA MALLICK  
N.K.SINGH  
R.C.MAHARANA, R.R.NAYAK,  
M.MULIA

STATE OF ODISHA

THE HIGH COURT OF ORISSA:

BY ORDER

CUTTACK

SD/ SHIBASISH GIRI

DTD.15.05.2026

DY. REGISTRAR (JUDL.)

**IN THE HIGH COURT OF ORISSA, CUTTACK**

**NOTICE**

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice B.P.Routray at 01.00 P.M., today, the 15<sup>th</sup> May, 2026.

**COURT NO -XXIII (IST FLOOR)**

**AT 01:00 PM**

**THE HON'BLE MR. JUSTICE B. P. ROUTRAY**

**FRESH ADMISSION**

1) WP(C)/15501/2026  
(I.A No-9501 /2026 is at flag-A for Vs  
status quo.) MENTION P/L

RAJU MEHER

SANJAYA KUMAR  
PANIGRAHI A.P.BOSE

STATE OF ODISHA

BY ORDER,

THE HIGH COURT OF ORISSA

CUTTACK  
15.05.2026

SD/ SHIBASISH GIRI  
DY.REGISTRAR (JUDL.)